

- | | |
|---------------------|---|
| 3. Assam | Elections to all the tiers are due since 1983. |
| 4. Bihar | Elections to all the tiers of Panchayati Raj in the States are due since 1983. |
| 5. Himachal Pradesh | Elections to Panchayat Samitis & Zila Parishad are due in the State since 1979 & 1981 respectively. |
| 6. Jammu & Kashmir | Elections to Village Panchayats and Panchayat Samitis are due since 1985. |
| 7. Maharashtra | Election to Panchayat Samitis & Zila Parishads are due in the State since 1985. |
| 8. Punjab | Elections to Panchayat Samitis & Zila Parishads are due since 1980. |
| 9. Rajasthan | Elections to all the three tiers of Panchayati Raj in the State are due since 1984 & 1985. |
| 10. Uttar Pradesh | Elections to Village Panchayats in the State are due since 1987. |
| 11. Delhi | Elections to Village Panchayat due from 1986. |
-

There is no Panchayati Raj system in the State of Meghalaya, Mizoram & Union Territory of Lakshadweep, while it has been recently introduced in Pondicherry and elections are yet to be held.

**Computerised air booking at IA office,
Bangalore**

1029. SHRI V. S. KRISHNA IYER: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether computerised air booking system has been introduced at Indian Airlines office at Bangalore;

(b) if so, the total amount spent for the purchase of the computers;

(c) whether Government are aware that the present computerised system is not functioning satisfactorily; and

(d) if so, the action take to improve its working?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA) : (a) Yes, Sir.

(b) There is no computer at Bangalore. Only Data Communication (Terminals and TPUs) are installed which are connected to the main computer at Delhi through P & T channels. The cost of this equipment is approx. Rs. 10 lakhs.

(c) The up-time of computer system at Bangalore has quite satisfactory and no major down-time has occurred.

(d) Does not arise.

**Vayudoot Service for Mahboobnagar
Andhra Pradesh**

1030. SHRI V. TULSIRAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Mahboobnagar is proposed to be airlinked by Vayudoot Service; and

(b) if not, the reasons therefor?